Central Administrative Tribunal Principal Bench, New Delhi



C.P. No. 176/2020 in O.A. No. 1235/2019

This the 5th day of January, 2021

(Through Video Conferencing)

Hon'ble Mr. A. K. Bishnoi, Member (A) Hon'ble Mr. R.N. Singh, Member (J)

Suresh Chandra Gautam
Aged about 61 years
S/o Sh. D.C. Gautam
Rtd. As Station Supdt./Delhi Division
Northern Railway
Later on absorbed in IRCTC, New Delhi, and
R/o EC-303, Maya Enclave, Hari Nagar
New Delhi-110064. ... Pe

Petitioner

(through Sh. Gaya Prasad, Advocate)

Versus

Mr. T.P. Singh General Manager Northern Railway Head Quarter Office Baroda House, New Delhi.

Respondent

(through Sh. S.M. Arif, Advocate)

ORDER (Oral)



Hon'ble Mr. R. N. Singh, Member (J):

Learned counsels for the parties submit that the order/judgment dated 09.10.2019 in the aforesaid OA has been stayed by the Hon'ble High Court vide order dated 21.12.2020 in WP(C) No. 10614/2020 (Annexure AR-1).

2. In view of the aforesaid, the present CP is closed. However, the petitioner shall be at liberty to revive the present CP if occasion arises thereafter and if so advised.

(R.N. Singh) Member (J) (A. K. Bishnoi) Member (A)

Sunita/ravi/ns